

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 553/2015

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

(Officer Report for Directions)

Date : 15-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Ms Priyanka Singh, Adv.

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Ld. Counsel for the petitioner submits that respondent has

come back to India and staying at the address at Bijnor and seeks permission to serve dasti. Dasti in addition is allowed.

List again on 18.3.2020.

ANIL LAXMAN PANSARE

Registrar